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Item No.25

08.11.2005

MA 1793/2005  
CP 189/2005  
OA 952/2002

Present : Sh. D.S. Mahendru, counsel for applicant

MA 1793/2005

By the present MA, respondents in OA seeks permission of this Tribunal to correct the typographical mistake in para 8 of the order dated 01.8.2005 rejecting the applicant's representation pursuant to order passed by this Tribunal on 12.10.2004. On perusal of the order dated 01.8.2005 as well as upon hearing Shri Mahendru, we found that there appears to be a typographical mistake which is neither intentional nor deliberate and accordingly we allow the respondents to correct paragraph 8 by inserting word "not" between words "does" and "find".

Accordingly MA is disposed of.

  
(Mukesh Kumar Gupta)  
Member (J)

  
(M.P. Singh)  
Vice-Chairman (A)

/gkk/